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\* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ TEST.CAS. 68/2012

GURDEEP SINGH ..... Petitioner

Through Mr. Arun Kr. Panwar, Advocate

versus

STATE ..... Respondent

Through None

**CORAM:** 

SH. RAJESH KUMAR SINGH (DHJS), JOINT REGISTRAR

ORDER

% 24.08.2016

## IA No. 10293/2016 (under Order XVI Rule 1 CPC)

IA is allowed. Summon be issued to the witness mentioned at Sl. No.1 in paragraph 3 of the IA on filing of PF/diet money by the petitioner. The witness be directed to appear before learned local commissioner with the summoned record on 06.09.2016 at 11:00 am at Conference Room, Executive Centre, Delhi High Court. Steps be taken by the petitioner within a week.

RAJESH KUMAR SINGH (DHJS) JOINT REGISTRAR

**AUGUST 24, 2016** 

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